

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Prescot Road,  
Gulestan Bldg,  
Fort, Bombay - 1.

ORIGINAL APPLICATION NO. 962/94.

SHRI N. PADMANABHA.

vs.

.... APPLICANT

MINISTRY OF DEFENCE

.... RESPONDENTS.

CORAM : HON'BLE SHRI B.S.HEGDE, MEMBER (J)  
HON'BLE SHRI P.P.SRIVASTAVA, MEMBER (A)

TRIBUNAL'S ORDER :

DATED : 12.12.1994

Shri S.P.Saxena for the applicant.

Shri R.K.Shetty for the respondents states that he has filed  
a writ petition in the High Court of Mysore against the  
order of the O.A. today.

The learned Counsel for applicant seeks 2 weeks time to file  
rejoinder. Time granted.

Any further promotion will be subject to the outcome of this

Adjourned to 15/2/95 for completion of pleadings before the  
Registrar. Certified True

COPY TO :-

1. Shri N. Padmanabha, C/O Shri S.P.Saxena, Advocate.

2. Ministry of Defence through Shri R.K.Shetty, Advocate.

**Certified True Copy**

Date ..... 15/1  
Section Officer  
Central Admin. Tribunal,  
Bombay Bench.

SECTION OFFICER

Despatched on 16.11.21  
Despatchez